



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No.

560/OA No 369/Radhesh Pappu/2022

दिनांक
Dated

05-8-2022

To,

The Registrar
National Green Tribunal
Principal Bench
New Delhi.
E-mail : judicial-ngt@gov.in

Sub.-Compliance to the direction issued on 06.04.2022 by Hon'ble National Green Tribunal in O.A. No. 369/2021 Radhesh Pappu Vs State of Uttar Pradesh

Sir,

With reference to the subject mentioned above kindly find enclosed herewith the Compliance Report in O.A. No. 369/2021 Radhesh Pappu Vs State of Uttar Pradesh in compliance of the direction issued on 06.04.2022 by Hon'ble National Green Tribunal.

Encl. : As above.

Yours faithfully

(Ankit Singh)
Regional Officer

Copy to :

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Shri Pradeep Mishra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
4. Chief Environmental Officer (Circle-3), U.P. Pollution Control Board, Lucknow for information.

Regional Officer

Regarding compliance of Hon'ble NGT order dated 06.04.2022 in the matter of Radhesh Pappu Vs State of Uttar Pradesh (O.A. No. 369/2021)

In the matter of Radhesh Pappu Vs State of Uttar Pradesh (O.A. No. 369/2021), Hon'ble NGT order dated 06.04.2022 states as follows :

5. From the report it is seen that industries do not have proper provision for stack monitoring facility as per CPCB criteria. Gravity settling chamber is not adequate mechanism to control air pollution. DG sets are operated without adequate stack height and acoustic enclosures. There is no proper disposal of slag generated from the process. Thus, remedial action is required to ensure that the industrial units upgrade their air pollution control systems. The State PCB must incorporate relevant requirements to prevent pollution and scientific disposal of slag in consent conditions. Inspection reports of individual units depict various violations. It appears that consents are mechanically granted and compliance of consent conditions is not effectively monitored. Even after finding violations, action is not taken against such violations.

6. Learned counsel for the State PCB submitted that since the violations have now come to notice, the PCB will forthwith issue closure orders, where there are serious violations, till the violations are remedied and also make the violators accountable for past violations by way of assessing compensation. The PCB will also review and strengthen its mechanism of granting consents so that consents are granted only after due verification of availability of requisite equipment as to prevent air pollution. Unless stack monitoring facilities exist and emission norms are monitored, consents may not be granted. Further, there is need for proper management of slag and other waste being generated in accordance with the rules.

7. Let the PCB file compliance report of status as on 30.06.2022 by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF, by 15.07.2022 with the Registrar General of this Tribunal. If any further direction is found necessary, the Registrar General may place the matter before the Bench.

In compliance of above directions, inspection of concern industries being carried out on dated 23.07.2022, 27.07.2022 and 28.07.2022 by the officials of Regional Office, UPPCB, Muzaffarnagar, total 25 industries were inspected out of which 01 industry found

permanently closed/dismantled, 07 industries were not operational during the visit. Out of 25 industries, 07 industries have induction furnaces, 10 industries have rolling mills, 01 industry is tyre pyrolysis unit, 04 industries are re-heating furnaces, 04 industries are refractories, 02 industries have cupola furnaces and 01 industry is cycle tyre tube manufacturing.

After shortcomings found during visit of joint committee inspection from dated 23.02.2022 to 25.02.2022, UPPCB issued directions to all the non-complying industries to take necessary actions and fulfil all the requirements. 03 violating industries were issued closure direction by UPPCB, Lucknow and have been closed. The status of all 25 industries are as below :

Table-1 : Status of the industries which upgraded their APCD and complied the joint committee directions

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
1.	M/s Trimurti Engineering Works, A-10, Industrial Estate, Meerut Road, Muzaffarnagar	1. Wet Scrubber found in Poor condition 2. Platform and ladder found broken	Wet Scrubber found in sound condition and New ladder & Platform has been installed.		On the basis of joint committee recommendation, UPPCB Lucknow issued closure direction against the unit with imposing E.C. of Rs. 6,87,500/- in violation of Environmental Laws vide letter dated 31.05.2022. At the time of inspection done by UPPCB, industry found closed in compliance of closure direction issued by UPPCB.
2.	M/s Luxmi Enterprises, Opp. Deepak Refractories, 01-Arihant Road, Sujru, Muzaffarnagar	1. Wet scrubber 2. No safety norms,	Wet scrubber installed. Stack monitoring facility (Port Hole, Ladder & Platform) found satisfactory.		On the basis of joint committee recommendation, UPPCB Lucknow issued closure direction against the unit with imposing E.C. of Rs. 6,87,500/- in violation of Environmental Laws vide letter dated 31.05.2022. At the time of inspection done by UPPCB, industry found closed in compliance of closure direction issued by UPPCB.

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
3.	M/s Shubh Rolling Mills, Vill.Sujru, Near Prem Casting,Rainbow Road, Muzaffarnagar	1. Gravity Settling Chamber 2. Platform and ladder not found	Unit has installed new Wet Scrubber and New ladder & Platform has been installed.		On the basis of joint committee recommendation, UPPCB Lucknow issued closure direction against the unit with imposing E.C. of Rs. 6,75,000/- in violation of Environmental Laws vide letter dated 31.05.2022. At the time of inspection done by UPPCB, industry found closed in compliance of closure direction issued by UPPCB.
4.	M/s Rana Rolling Mills Pvt. Ltd., Rana Chowk, Meerut Road, Muzaffarnagar	1. Gravity settling chamber 2. Unit has no proper monitoring facility	Unit has installed new Wet Scrubber and New ladder & Platform has been installed.		During inspection done by UPPCB, emission from stacks found within the stipulated norms. Stack monitoring report attached as Annexure-1 .
5.	M/s Shri Jai Balaji Steel Rolling Mills Pvt. Ltd., Vill. Sujru, Meerut Road, Muzaffarnagar	1. Gravity Settling Chamber	Unit has installed new Wet Scrubber and New ladder & Platform has been installed.		During inspection done by UPPCB, emission from stacks found within the stipulated norms. Stack monitoring report attached as Annexure-2 .

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
6.	M/s Prince Industries, B-6, Industrial Estate, Meerut Road, Muzaffarnagar	1. Gravity Settling Chamber	Unit has installed new Wet Scrubber and New ladder & Platform has been installed.		During inspection done by UPPCB, emission from stacks found within the stipulated norms. Stack monitoring report attached as Annexure-3 .
7.	M/s Sarvottam Rolling Mills Pvt. Ltd. (Rolling/Furnace Unit), 4th Km., Meerut Road, Muzaffarnagar	1. Cyclone type dust collector, Wet scrubber (Furnace Division) 2. Gravity Settling Chamber (Rolling Division)	During the joint committee visit, only GSC found as APCD in rolling mill section. The unit has upgraded their APCD with commissioning of wet scrubber in rolling section.		During inspection done by UPPCB, emission from stacks found within the stipulated norms. Stack monitoring report attached as Annexure-4 .
8.	M/s SMR Ispat Pvt. Ltd., Khasra No. 1864, Vill. Sujru, Arihant Road, Muzaffarnagar	1. Gravity Settling Chamber	Unit has installed new Wet Scrubber and New ladder & Platform has been installed.		During inspection done by UPPCB, emission from stacks found within the stipulated norms. Stack monitoring report attached as Annexure-5 .

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
9.	M/s Rana Steels India Ltd. (Rolling Mill & Furnace), 4th Km., Meerut Road, Muzaffarnagar	1. Wet Scrubber and Cyclone (Furnace Division) 2. Gravity settling chamber (Rolling Division)	During the joint committee visit, only GSC found as APCD in rolling mill section. The unit has upgraded their APCD with installation of wet scrubber in rolling section.		During joint committee visit, emission from stacks found within the stipulated norms.
10.	M/s Sugandha Steels Pvt. Ltd., C6, Industrial Estate, Meerut Road, Muzaffarnagar	1.. Gravity Settling Chamber 2. Unit has No monitoring facility	Unit has installed new Wet Scrubber and New ladder & Platform has been installed.		At time of inspection done by UPPCB, unit found not operational due to own reasons. Further, directions has been issued to industry for not resuming their production till intimation to Regional Office, UPPCB vide letter dt. 02.08.2022. (Annexure-6)
11.	M/s Apollo Rubbers (A unit of Love Kush Steel & Alloys Pvt. Ltd.), A-8, 9, Industrial Estate, Meerut Road, Muzaffarnagar	1. Cyclone type dust collector	Unit has installed new multi cyclone type dust collector with New Platform on Stack for monitoring.		During joint committee visit, unit found not operational due to own reasons. At the time of inspection done by UPPCB, unit again found not operational due to own reasons. Further, directions has been issued to industry for not resuming their production till intimation to Regional Office, UPPCB vide letter dt. 02.08.2022. (Annexure-7)

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
12.	M/s Shri Bhawani Steel Rolling, Rainbow Street, Meerut Road, Muzaffarnagar	1. Gravity Settling Chamber 2. Unit has No monitoring facility	--	--	At the time of inspection done by UPPCB, unit found not operational due to own reasons. Unit has intimated vide letter dated 27.07.2022 that unit closed their production since 30.04.2022 and they will not resume their production till upgradation of APCD (Annexure-8). Further, directions has been issued to industry for not resuming their production till upgradation of APCD vide Regional Office letter dt. 02.08.2022. (Annexure-9)

Table-2 : Status of industries which are found not in operation during inspection done by UPPCB

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
1.	M/s Jai Mateshwari Steels, Rainbow Lane, Meerut Road, Muzaffarnagar	1. Cupola Furnace Wet Cap found broken Stack-13 M. High from ground level	--	--	During joint committee visit, unit found not operational due to own reasons. At the time of inspection done by UPPCB, unit again found not operational due to own reasons. Further, direction has been issued to industry for not resuming their production till unit comply the directions regarding APCD upgradation vide Regional Office letter dated 02.08.2022. (Annexure-10)
2.	M/s Trimurti Concast	1. Wet Scrubber	--	--	During joint committee visit, unit found

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
	Pvt. Ltd., Meerut Road, Near 66 KV Power House, Muzaffarnagar	2. Gravity Settling Chamber			not operational due to own reasons. At the time of inspection done by UPPCB, unit again found not operational due to own reasons. Further, directions has been issued to industry for not resuming their production till intimation to Regional Office, UPPCB vide letter dt. 02.08.2022. (Annexure-11)
3.	M/s Bansal Industrial Corporation, A-1, Industrial Estate, Meerut Road, Muzaffarnagar	1. Settling Chamber	--	---	During joint committee visit, unit found not operational due to own reasons. At time of inspection done by UPPCB, unit again found not operational due to own reasons. Further, direction has been issued to industry for not resuming their production till unit comply the directions regarding APCD upgradation vide Regional Office letter dated 02.08.2022. (Annexure-12)
4.	M/s Wintex Industries, A-7, Industrial Estate, Meerut Road, Muzaffarnagar	1. Cupola Furnace with wet cap	--	--	During joint committee visit, unit found not operational due to own reasons. At the time of inspection done by UPPCB, unit again found not operational due to own reasons. Further, directions has been issued to industry for not resuming their production till intimation to Regional Office, UPPCB vide letter dt. 02.08.2022. (Annexure-13)
5.	M/s Vishvaratan Refractories Pvt Ltd., In Back of I.T.I., Vill. Sujru, Meerut Road,	1. Gravity Settling Chamber	Unit using LSHS as fuel and having GSC and 30 M. high stack as APCD which is adequate.	--	During joint committee visit, unit found not operational due to own reasons. At the time of inspection done by UPPCB, unit again found not operational due to

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
	Muzaffarnagar				own reasons. Further, directions has been issued to industry for not resuming their production till intimation to Regional Office, UPPCB vide letter dt. 02.08.2022. (Annexure-14)
6.	M/s Rana Ceramics (India) Pvt. Ltd., Meerut Road, Muzaffarnagar	1. Gravity Settling Chamber	Unit using LSHS as fuel and having GSC and 30 M. high stack as APCD which is adequate.	--	During joint committee visit, unit found not operational due to own reasons. At the time of inspection done by UPPCB, unit again found not operational due to own reasons. Further, directions has been issued to industry for not resuming their production till intimation to Regional Office, UPPCB vide letter dt. 02.08.2022. (Annexure-15)
7.	M/s Deepak Ceramics & Allied Products Pvt. Ltd., Meerut Road, Muzaffarnagar	1. Gravity Settling Chamber	Unit using LSHS as fuel and having GSC and 30 M. high stack as APCD which is adequate.	--	At the time of inspection done by UPPCB, unit found not operational due to own reasons. Further, directions has been issued to industry for not resuming their production till intimation to Regional Office, UPPCB vide letter dt. 02.08.2022. (Annexure-16)
8.	M/s Sh. Parasnath Refractories Pvt.Ltd., Vill. Vehlana Chauk Bypass Meerut Road, Muzaffarnagar	1. Gravity Settling Chamber	Unit using LSHS as fuel and having GSC and 30 M. high stack as APCD which is adequate.	--	During joint committee visit, unit found not operational due to own reasons. At the time of inspection done by UPPCB, unit found operational. Further, directions has been issued to industry for not resuming their production till intimation to Regional Office, UPPCB vide letter dt. 02.08.2022. (Annexure-17)

Table-3 : Status of industries found operational and complying at the time of inspection done by Joint Committee as well as UPPCB

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
1.	M/s Tehri Iron & Steel Casting Ltd., Meerut Road, Near ITI, Muzaffarnagar	Bag Filter Cyclone with Wet Scrubber	--	--	During joint committee visit, emission from stacks found within the stipulated norms.
2.	M/s Shri Shailja Iron & Steels Pvt. Ltd., Vill. Sujru, Tehsil Sadar, Muzaffarnagar	Common Cyclone Type Dust Collector, Bag House	--	--	During joint committee visit, emission from stacks found within the stipulated norms.
3.	M/s Bharat Steel Rolling Mills (Unit-1), Meerut Road, Muzaffarnagar	Gravity Settling Chamber and wet Scrubber	--	--	During joint committee visit, emission from stacks found within the stipulated norms.
4.	M/s Vaishnav Steel Pvt. Ltd., 27B, Industrial Estate, Meerut Road, Muzaffarnagar	Wet scrubber	--	--	During joint committee visit, emission from stacks found within the stipulated norms.

Table-4 : Status of industry found dismantled at the time of inspection done by Joint Committee as well as UPPCB

S.N.	Name & Address of Industry	Violation/Shortcoming found during joint committee visit	Compliance Status	Photograph of APCS	Remark
1.	M/s Bansal Udyog, 4th Km., Meerut Road, Muzaffarnagar	Unit Dismantled	--	--	At time of inspection done by UPPCB, unit found dismantled.

Observations and Conclusions in reference to Hon'ble NGT order dated 06.04.2022

1. Out of 25 industries, 03 seriously violating industries found during joint inspection with CPCB have been issued closure direction by UPPCB and have been closed along with disconnection of Electricity which were also confirmed to be closed during latest inspection by UPPCB. These industries have also being issued Environmental Compensation as mentioned in the previous Table No. 1.
2. Apart from above, 08 industries which were found closed during the joint inspection with CPCB, were again found closed during latest inspection by UPPCB due to their own reasons. Hence, all these industries have been issued directions for not resuming their operations until requisite compliances have been fulfilled by the industry and permission for operation is given by UPPCB. Apart from this, 01 industry has been completely dismantled.
3. 04 industries were found having adequate APCDs and were found within the stipulated norms of emissions from their stacks during joint inspection of CPCB.
4. Remaining 08 industries where were found not having requisite APCD, have installed new air pollution control systems/new ladder and platform/wet scrubber/cyclone dust collector as mentioned in Table No. 2 along with photographs. Industry has intimated vide their letter dated 27.07.2022 that operation has been closed since 30.04.2022 and will not resume their production till upgradation of APCD.
5. The non-hazardous slag generated from induction furnaces during the process is purchased by grinding units for further process.


(Vipul Kumar)
A.E.E.


(Imraan Ali)
A.E.E.

Regional Officer





REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

Stack Emission Test Report

Ref No.17285485/MuzaffarNagar/2022

Date: 03/08/2022

- 1- Name & Address of Industry: RANA ROLLING MILLS PVT LTD
- 2- Sample Collected By: (1) Maneesh Kumar; J.R.F (2) Ravish Pratap Singh; J.R.F
- 3- Date of Monitoring: 27/07/2022
- 4- Source of Sampling: Stack (Re-Heating Furnace)
- 5- Stack attached to: Re-Heating Furnace (Rolling Mill)
- 6- Stack Height: 30 Meter
- 7- Total No. of Boiler: Re-Heating Furnace
- 8- Capacity of Boiler: --
- 9- Fuel used: Coal
- 10- Quantity of Fuel used: 3 TPD
- 11- Flue Gas Velocity: 7.5
- 12- Air Pollution Control Device: Wet Scrubber
- 13- Other remarks (if any): At the time of inspection industry found operational.
- 14- Further details of sample location and Test methods followed are appended overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	PM	mg/Nm ³	138.2	150

Analysed by-

[Maneesh Kumar JRF]

Authorised Signatory-

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Regional Officer



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

Stack Emission Test Report

Ref No.17285742/MuzaffarNagar/2022

Date: 03/08/2022

- 1- Name & Address of Industry: SRI JAIBALAJI STEEL ROLLING MILLS PVT LTD
- 2- Sample Collected By: (1) Vipul Kumar; A.E.E (2) Maneesh Kumar ;J.R.F
- 3- Date of Monitoring: 27/07/2022
- 4- Source of Sampling: Stack
- 5- Stack attached to: Re-Heating Furnace(Rolling Mill)
- 6- Stack Height: 35 Meters
- 7- Total No. of Boiler: Re-Heating Furnace
- 8- Capacity of Boiler:--
- 9- Fuel used: Coal
- 10- Quantity of Fuel used: 15 MTD
- 11- Flue Gas Velocity: 5.7 m/sec
- 12- Air Pollution Control Device: Wet Scrubber
- 13- Other remarks (if any): At the time of inspection industry found operational.
- 14- Further details of sample location nad Test methods followed are appened overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	PM	mg/Nm ³	136.1	150

Analysed by-

[Maneesh Kumar JRF]

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REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

Stack Emission Test Report

Ref No.17272593/MuzaffarNagar/2022

Date: 03/08/2022

- 1- Name & Address of Industry: PRINCE INDUSTRIES
- 2- Sample Collected By: (1)Maneesh Kumar;J.R.F (2)Ravish Pratap Singh;J.R.F
- 3- Date of Monitoring: 27/07/2022
- 4- Source of Sampling: Stack(Heating Furnace)
- 5- Stack attached to: Heating Furnace
- 6- Stack Height: 23 Meters
- 7- Total No. of Boiler: Heating Furnace
- 8- Capacity of Boiler: --
- 9- Fuel used: Coal
- 10- Quantity of Fuel used: 1 TPD
- 11- Flue Gas Velocity: 6.7
- 12- Air Pollution Control Device: Wet Scrubber
- 13- Other remarks (if any): At the time of inspection industry found operational.
- 14- Further details of sample location nad Test methods followed are appened overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	PM	mg/Nm ³	127.90	150

Analysed by-

[Maneesh Kumar JRF]

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Regional Officer



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

Stack Emission Test Report

Date: 03/08/2022

Ref No.17278402/MuzaffarNagar/2022

- 1- Name & Address of Industry: SARVOTTAM ROLLING MILLS PVT LTD ROLLING MILLS
- 2- Sample Collected By: (1)Maneesh Kumar;J.R.F (2)Ravish Pratap Singh;J.R.F
- 3- Date of Monitoring: 25/07/2022
- 4- Source of Sampling: Stack(Re-Heating Furnace)
- 5- Stack attached to: Re-Heating Furnace
- 6- Stack Height: 30 Meters
- 7- Total No. of Boiler: Re-Heating Furnace
- 8- Capacity of Boiler: --
- 9 Fuel used: Coal
- 10- Quantity of Fuel used: 10 TPD
- 11- Flue Gas Velocity: 7.7
- 12- Air Pollution Control Device: Wet Scrubber
- 13- Other remarks (if any): At the time of inspection industry found operational.
- 14- Further details of sample location nad Test methods followed are appened overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	PM	mg/Nm ³	139.20	150

Analysed by-

[Maneesh Kumar JRF]

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REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

Stack Emission Test Report

Ref No.17228864/MuzaffarNagar/2022

Date: 03/08/2022

- 1- Name & Address of Industry: SMR ISPAT PRIVATE LIMITED
- 2- Sample Collected By: (1) Vipul Kumar;A.E.E (2) Maneesh Kumar ;J.R.F
- 3- Date of Monitoring: 23/07/2022
- 4- Source of Sampling: Stack
- 5- Stack attached to: Re-Heating Furnace(Rolling Mill)
- 6- Stack Height: 25 Meters
- 7- Total No. of Boiler: Re-Heating Furnace
- 8- Capacity of Boiler: --
- 9- Fuel used: Coal
- 10- Quantity of Fuel used: 1.3 TPD
- 11- Flue Gas Velocity: 7.2 m/sec
- 12- Air Pollution Control Device: Single Cyclone & Wet Scrubber
- 13- Other remarks (if any): At the time of inspection industry found operational
- 14- Further details of sample location nad Test methods followed are appened overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	PM	mg/Nm ³	146.8	150

Analysed by-

[Maneesh Kumar JRF]

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क्षेत्रीय कार्यालय



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
 6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No.

S49/OA-369/राधेश पप्पू/2022

दिनांक
Dated

02-08-2022

मै० सुगन्धा स्टील्स प्रा०लि०
 सी-6, इण्डस्ट्रियल एस्टेट, मेरठ रोड
 मुजफ्फरनगर।

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 28.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया। पूर्व में मा० एन०जी०टी० द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। तत्समय निरीक्षण के समय उद्योग संचालित पाया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग के संचालन से पूर्व इस कार्यालय को सूचना प्रेषित की जाये एवं उद्योग संचालन के उपरान्त मान्यता प्राप्त प्रयोगशाला से एक सप्ताह के अन्दर स्टैक मॉनिटरिंग एवं एम्बियेन्ट एयर क्वालिटी की जाँच कराकर अनुश्रवण आख्यायें प्रेषित की जाये।

(Handwritten Signature)

(अंकित सिंह)

क्षेत्रीय अधिकारी

(Handwritten Initials)



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No.

548/0A-369/राधेश पप्पू/2022

दिनांक
Dated

02-08-2022

मै0 अपोलो रबर्स (ए यूनिट ऑफ लव कुश स्टील्स एण्ड एलाइज प्रा0लि0)
ए-8-9, इण्डस्ट्रियल एस्टेट, मेरठ रोड
मुजफ्फरनगर।

विषय- मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 369/2021 राधेश पप्पू बनाम
स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन मे इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 28.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया। पूर्व में मा0 एन0जी0टी0 द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। तत्समय निरीक्षण के समय उद्योग संचालित नहीं पाया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग के संचालन से पूर्व इस कार्यालय को सूचना प्रेषित की जाये एवं उद्योग संचालन के उपरान्त मान्यता प्राप्त प्रयोगशाला से एक सप्ताह के अन्दर स्टैक मॉनिटरिंग एवं एम्बियेन्ट एयर क्वालिटी की जाँच कराकर अनुश्रवण आख्यायें प्रेषित की जाये।

(Handwritten Signature)

(अंकित सिंह)

क्षेत्रीय अधिकारी

(Handwritten Initials)

GSTIN : 09ABPFS4648L1ZA
E-mail : shreebhawanisteelrolling@gmail.com

Mob. 9927395133, 9012700017



SHREE BHAWANI STEEL ROLLING

Manuf. of : High Class M. S. Angle, Flat, Round & Gate Channel, Alloys Casting

WORKS : RAINBOW STREET, MEERUT ROAD, MUZAFFARNAGAR-251 003 (U. P.)

Ref. No.....

Date 27/07/2022

To
The Regional Director
Uttar Pradesh Pollution Board
Muzaffarnagar UP

Dear Sir

This is to inform you that our rolling mill plant is under shutdown since 30-04-2022 due to some modification in our rolling mill plant and also we are planning to install wet scrubber as a adequate pollution control system.

On installation the equipment and prior to production we will inform you.

Thanking you

Yours faithfully

FOR SHREE BHAWANI STEEL ROLLING

Naveen Gupta

(PARTNER)



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर

U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No.

541/0A-369/राधेश पप्पू/2022

दिनांक
Dated

02-08-2022

मै० श्री भवानी स्टील रोलिंग
रेनबो स्ट्रीट, मेरठ रोड
मुजफ्फरनगर।

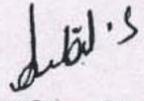
विषय- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम
स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 27.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया।

पूर्व में मा० एन०जी०टी० द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। तत्समय निरीक्षण के समय उद्योग संचालित पाया गया था। निरीक्षण के दौरान उद्योग में स्थापित रिहीटिंग फर्नेस पर वायु प्रदूषण नियंत्रण व्यवस्था में अपग्रेडेशन करते हुए वैट स्क्रबर स्थापित किये जाने तथा चिमनी की ऊंचाई भूतल से न्यूनतम 30 मीटर किये जाने हेतु उपस्थित उद्योग प्रतिनिधि को निर्देशित किया गया था। आप द्वारा अपने पत्र दिनांक 27.07.2022 द्वारा सूचित किया गया है कि उद्योग दिनांक 30.04.2022 से पूर्णतः बन्द है।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग में स्थापित वायु प्रदूषण नियंत्रण व्यवस्था को अपग्रेड करते हुए वैट स्क्रबर स्थापित किये जाने तथा चिमनी की ऊंचाई भूतल से न्यूनतम 30 मीटर करते हुए, इस कार्यालय को सूचित करने के उपरान्त ही उद्योग का संचालन प्रारम्भ किया जाये। अन्यथा की स्थिति में उद्योग के विरुद्ध वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1981 यथासंशोधित के प्राविधानों के अन्तर्गत नियमानुसार कार्यवाही किये जाने की संस्तुति बोर्ड मुख्यालय प्रेषित कर दी जायेगी, जिसका समस्त उत्तरदायित्व उद्योग का स्वयं का होगा।


(अंकित सिंह)
क्षेत्रीय अधिकारी
0/1



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No. 539/OA-369/राधेश पप्पू/2022

दिनांक
Dated 02-08-2022

मै० जय मातेश्वरी स्टील्स
रेनबो लेन
मुजफ्फरनगर।

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 27.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया।

पूर्व में मा० एन०जी०टी० द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। निरीक्षण के समय उद्योग संचालित नहीं पाया गया था। निरीक्षण के दौरान उद्योग में स्थापित कुपला फर्नेस पर वायु प्रदूषण नियंत्रण व्यवस्था के अपग्रेडेशन हेतु उपस्थित उद्योग प्रतिनिधि को निर्देशित किया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग में कुपला फर्नेस पर वायु प्रदूषण नियंत्रण व्यवस्था को अपग्रेड कर, इस कार्यालय को सूचित करने के उपरान्त ही उद्योग का संचालन प्रारम्भ किया जाये। अन्यथा की स्थिति में उद्योग के विरुद्ध वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1981 यथासंशोधित के प्राविधानों के अन्तर्गत नियमानुसार कार्यवाही किये जाने की संस्तुति बोर्ड मुख्यालय प्रेषित कर दी जायेगी, जिसका समस्त उत्तरदायित्व उद्योग का स्वयं का होगा।

(अंकित सिंह)
क्षेत्रीय अधिकारी

ए/ए

क्षेत्रीय कार्यालय



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
 6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं० 542/0A-369/राधेश पप्पू/2022
 Ref. No.

दिनांक 02-08-2022
 Dated

मै० त्रिमूर्ति कोनकॉस्ट प्रा०लि०
 मेरठ रोड, निकट 66 केवी पावर हाउस
 मुजफ्फरनगर।

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 28.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया। पूर्व में मा० एन०जी०टी० द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। तत्समय निरीक्षण के समय उद्योग संचालित नहीं पाया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग के संचालन से पूर्व इस कार्यालय को सूचना प्रेषित की जाये एवं उद्योग संचालन के उपरान्त मान्यता प्राप्त प्रयोगशाला से एक सप्ताह के अन्दर स्टैक मॉनिटरिंग एवं एम्बियेन्ट एयर क्वालिटी की जाँच कराकर अनुश्रवण आख्यायें प्रेषित की जाये।

(Handwritten Signature)

(अंकित सिंह)
 क्षेत्रीय अधिकारी

(Handwritten Initials)

क्षेत्रीय कार्यालय



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर

U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं० 540/0A-369/राधेश पप्पू/2022
Ref. No.

दिनांक 02-08-2022
Dated

मै0 बंसल इण्डस्ट्रियल कॉरपोरेशन
ए-1, इण्डस्ट्रियल एस्टेट, मेरठ रोड
मुजफ्फरनगर।

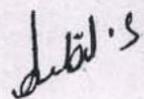
विषय- मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 369/2021 राधेश पप्पू बनाम
स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 28.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया।

पूर्व में मा0 एन0जी0टी0 द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। निरीक्षण के समय उद्योग संचालित नहीं पाया गया था। निरीक्षण के दौरान उद्योग में स्थापित हीटिंग फर्नेस पर वायु प्रदूषण नियंत्रण व्यवस्था के अपग्रेडेशन हेतु उपस्थित उद्योग प्रतिनिधि को निर्देशित किया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग में हीटिंग फर्नेस पर वायु प्रदूषण नियंत्रण व्यवस्था को अपग्रेड करते वैंट स्क़्रबर स्थापित किया जाये तथा चिमनी की ऊंचाई भूतल से न्यूनतम 30 मीटर करते हुए इस कार्यालय को सूचित करने के उपरान्त ही उद्योग का संचालन प्रारम्भ किया जाये। अन्यथा की स्थिति में उद्योग के विरुद्ध वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1981 यथासंशोधित के प्राविधानों के अन्तर्गत नियमानुसार कार्यवाही किये जाने की संस्तुति बोर्ड मुख्यालय प्रेषित कर दी जायेगी, जिसका समस्त उत्तरदायित्व उद्योग का स्वयं का होगा।


(अंकित सिंह)
क्षेत्रीय अधिकारी
0/0

क्षेत्रीय कार्यालय



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
 6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No.

543/OA-369/राधेश पप्पू/2022

दिनांक
Dated

02-08-2022

मै0 विन्टेक्स इण्डस्ट्रीज
 ए-7, इण्डस्ट्रियल एस्टेट, मेरठ रोड
 मुजफ्फरनगर।

विषय- मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 28.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया। पूर्व में मा0 एन0जी0टी0 द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। तत्समय निरीक्षण के समय उद्योग संचालित नहीं पाया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग के संचालन से पूर्व इस कार्यालय को सूचना प्रेषित की जाये एवं उद्योग संचालन के उपरान्त मान्यता प्राप्त प्रयोगशाला से एक सप्ताह के अन्दर स्टैक मॉनिटरिंग एवं एम्बियेन्ट एयर क्वालिटी की जाँच कराकर अनुश्रवण आख्यायें प्रेषित की जाये।

(Handwritten Signature)

(अंकित सिंह)

क्षेत्रीय अधिकारी

(Handwritten Initials)



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No. 544/OA-369/राष्ट्रीय पपू/2022

दिनांक
Dated 02-08-2022

मै० विश्वरतन रिफ्रैक्ट्रीज प्रा०लि०
आई.टी.आई. के पीछे, ग्राम सुजड़ू, मेरठ रोड
मुजफ्फरनगर।

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पपू बनाम
स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पपू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 28.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया। पूर्व में मा० एन०जी०टी० द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। तत्समय निरीक्षण के समय उद्योग संचालित नहीं पाया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग के संचालन से पूर्व इस कार्यालय को सूचना प्रेषित की जाये एवं उद्योग संचालन के उपरान्त मान्यता प्राप्त प्रयोगशाला से एक सप्ताह के अन्दर स्टैक मॉनिटरिंग एवं एम्बियेन्ट एयर क्वालिटी की जाँच कराकर अनुश्रवण आख्यायें प्रेषित की जाये।

(Handwritten Signature)
(अंकित सिंह)
क्षेत्रीय अधिकारी
07/11

क्षेत्रीय कार्यालय



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
 6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No.

545/OA-369/राधेश पप्पू/2022

दिनांक
Dated

02-08-2022

मै० राणा सिरेमिक्स (इण्डिया) प्रा०लि०
मेरठ रोड
मुजफ्फरनगर।

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 27.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया। पूर्व में मा० एन०जी०टी० द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। तत्समय निरीक्षण के समय उद्योग संचालित नहीं पाया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग के संचालन से पूर्व इस कार्यालय को सूचना प्रेषित की जाये एवं उद्योग संचालन के उपरान्त मान्यता प्राप्त प्रयोगशाला से एक सप्ताह के अन्दर स्टैक मॉनिटरिंग एवं एम्बियेन्ट एयर क्वालिटी की जाँच कराकर अनुश्रवण आख्यायें प्रेषित की जाये।

(Handwritten Signature)

(अंकित सिंह)

क्षेत्रीय अधिकारी

(Handwritten initials)



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं० 546/6A-369/राधेश पप्पू/2022
Ref. No.

दिनांक 02-08-2022
Dated

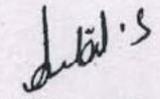
मै0 दीपक सिरेमिक्स एण्ड एलाइड प्रोडक्ट्स प्रा०लि०
मेरठ रोड
मुजफ्फरनगर।

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम
स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 27.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया। पूर्व में मा० एन०जी०टी० द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। तत्समय निरीक्षण के समय उद्योग संचालित नहीं पाया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग के संचालन से पूर्व इस कार्यालय को सूचना प्रेषित की जाये एवं उद्योग संचालन के उपरान्त मान्यता प्राप्त प्रयोगशाला से एक सप्ताह के अन्दर स्टैक मॉनिटरिंग एवं एम्बियेन्ट एयर क्वालिटी की जाँच कराकर अनुश्रवण आख्यायें प्रेषित की जाये।


(अंकित सिंह)
क्षेत्रीय अधिकारी
o/c



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR
6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No.

547/OA-369/राधेश पप्पू/2022

दिनांक
Dated

02-08-2022

मै० श्री पारसनाथ रिफ्रैक्ट्रीज प्रा०लि०
वहलना चौक, बाईपास मेरठ रोड
मुजफ्फरनगर।

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट, ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 369/2021 राधेश पप्पू बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 06.04.2022 के अनुपालन में इस कार्यालय द्वारा आपके उद्योग का निरीक्षण दिनांक 27.07.2022 में किया गया। निरीक्षण के समय उद्योग संचालित नहीं पाया गया। पूर्व में मा० एन०जी०टी० द्वारा पारित आदेशों के अनुपालन में गठित संयुक्त समिति द्वारा आपके उद्योग का निरीक्षण किया गया था। तत्समय निरीक्षण के समय उद्योग संचालित पाया गया था।

अतः उपरोक्त तथ्यों के परिपेक्ष्य में आपको निर्देशित किया जाता है कि उद्योग के संचालन से पूर्व इस कार्यालय को सूचना प्रेषित की जाये एवं उद्योग संचालन के उपरान्त मान्यता प्राप्त प्रयोगशाला से एक सप्ताह के अन्दर स्टैक मॉनिटरिंग एवं एम्बियेन्ट एयर क्वालिटी की जाँच कराकर अनुश्रवण आख्यायें प्रेषित की जाये।

(अंकित सिंह)
क्षेत्रीय अधिकारी